

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. I.A. 676/2024

I.A 5538/2023

I.A. 853/2023

I.A. 852/2023

I.A. 838/2023

IN C.P.(IB)-4087(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Supreme Hydro Engineering Pvt Ltd.

V/s.

Dolphin Offshore Enterprises (India) Ltd.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the Applicant in all I.A.s is present but did not mark appearance.

Adv. Shraddha Dubepatil i/b. Jay and Co. for Respondent (MIDC)in I.A. 838/2023

Adv. Zarnaab Aswad i/b Khaitan Co for the Respondent (BSE Limited) in I.A. 5538 of 2023.

Adv. Saurabh Pakale for the Respondent NMMC in IA 853/2023 is present through VC. Mr. Jay Zaveri i/b Crawford Bayles & Co. in I.A. 676/2024.

I.A. 676/2024

Ld. Counsel for the Respondent submits that Vakalatnama has been filed today and seeks time to file reply. Let Reply be filed within one week after serving on the other side. List on **24.04.2024**.

I.A. 5538/2023

Heard Ld. Counsel on both the sides. Liberty is granted to file written submission not exceeding 5 pages and compilation of judgments to be relied upon within two weeks. List on **09.05.2024** for written submission.

I.A. 852/2023

From the Service Affidavit filed by the Applicant, it seen that the respondent has been served through post on 27.03.2023. Despite receipt of notice none appeared on behalf of Respondent. One last and final opportunity is granted to Respondent to file reply, if any, within three weeks after serving on the other side. List on **09.05.2024**.

I.A. 853/2023

Ld. Counsel seeks time to file reply. Let the reply be filed within three weeks after serving on the other side. List on **09.05.2024**.

I.A.838/2023

Ld. Counsel for the Respondent seeks time to file response to the additional affidavit received from Applicant. Request is considered and Respondent is permitted to file response. List on **09.05.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)